

**Re: Inconvenience caused to Members
of parliament to attend parliament as a
result of Police obstructions.**

SHRI LOKANATH CHOUDHURY:
Heavens will not fall if you allow us. I want to raise a question. I gave a notice for zero Hour. While I was coming, I was obstructed by the Police for two hours. Though they have issued a Pass, that was not respected. 12 to 13 MPs are still there, and the Police have pushed the M.Ps. I think it is your responsibility to indicate to MPs by what route they would come.

*MR. DEPUTY SPEAKER: Immediately after the Question Hour was over, Zero Hour was taken up. Shri Tej Narayan Singh was called upon. He spoke on it. One or two Members spoke. Afterwards we proceeded to the next subject.

(Interruptions)

MR. DEPUTY SPEAKER: Nobody is above this House.

SHRI LOKANATH CHOUDHURY: I gave a notice for Zero Hour. But I have lost it. I want to know from the Home Minister how they instructed the Police to obstruct MPs to attend the Parliament. The Home Minister should respond.

MR. DEPUTY SPEAKER: Shri Nitish Kumarji has raised this issue on the floor of the House.

SHRI LOKANATH CHOUDHURY:
Thirteen MPs belonging to the Congress Party are also there. By this, the Police is damaging the image of this country.

ME. DEPUTY SPEAKER: Anyhow, the matter has been brought to the notice of the treasury benches.

SHRI SRIKANTA JENA (Cuttack): This is a problem which has caused inconvenience to everybody. What for these Passes were given to the Members?

MR. DEPUTY SPEAKER: This subject was discussed immediately after the Question Hour was over. It was brought to the notice of the treasury benches and of the Hon. Minister.

SHRI SRIKANTA JENA (Cuttack): Sir, to reach Parliament House, it took me nearly two hours.

[Translation]

SHRI MOHAMMAD ALI ASHRAF FATMI (Darbhanga): Mr. Deputy Speaker Sir, the whole of Delhi has been brought under the police rule. Even a patient would not reach the hospital. A person cannot reach airport to catch a flight. Many employees had to face great difficulty in reaching their offices...*(Interruptions)*

[English]

MR. DEPUTY-SPEAKER: Kindly resume your seat. Shri Lokanathji, please take your seat. The point is immediately when the Question Hour was over, Shri Tej Narayan Singh was called upon to speak on the Zero Hour subject. Also, one or two Members participated and they told the difficulties that the Parliamentarians are facing outside. It has been brought to the notice of the hon. Home Minister. So, once again, if every Member starts speaking, it does not help. We have gone ahead of the subject. Now I call Shri Inderjit to speak

(Interruptions)

SHRI LOKANATH CHOUDHURY: No, Sir. I want to submit one thing. This is a question of the right of the Members. You have to protect it. Who will protect the rights

of the Members? I want the Home Minister to respond.

hear the hon. Home Minister. The hon. Home Minister is ready to answer.

MR. DEPUTY SPEAKER: Anyhow, you have brought it to the notice of the hon. Home Minister. He will look into it.

SHRI LOKANATH CHOUDHURY: The hon. Home Minister must respond. He should make arrangements to bring the MPs from there. They have been detained outside the House. *(Interruptions)*

MR. DEPUTY SPEAKER: Now, the hon. Home Minister is on his legs. Please listen to him.

[Translation]

SHRI HARI KISHORE SINGH (Sheohar): Mr. Deputy Speaker Sir, I would like to add to what Shri Lokanath Choudhury has stated. A member of the Cabinet was prevented by the Police. I was him requesting the Police authorities. He showed them his identity card and even his visiting card but the police officials replied that they did not know him. *(Interruptions)*

SHRIMATI SAROJ DUBEY (Allahabad): Why Ayodhya had not been sealed on the 6th December in the manner in which Delhi has been sealed today. Had these measures been taken at that time there such incidents could have been avoided...*(Interruptions)*

SHRI HARI KISHORE SINGH: Police officials were told that he was a Cabinet Minister but nobody paid any heed. If the Ministers had to face such a situation then the plight of the other people can be well-imagined. I would like Shri Rajesh Pilot to be called in the House to give a reply...*(Interruptions)*

[English]

MR. DEPUTY SPEAKER: You want to

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): Mr. Deputy-Speaker, Sir, I am really sorry that the hon. Members have been put to inconvenience. But before this entire procedure was followed today, I had informed the hon. Speaker saying that these are the restrictions that we wish to put and the hon. Members will have to come from a particular Gate. I am sure that the party leaders must have been informed. Most of the Ministers have been informed. *(Interruptions)*

SHRI SRIKANTA JENA: Nobody was informed. *(Interruptions)*

SHRI S.B. CHAVAN: Anyway, I will immediately tell the Police Officers that if the Members of Parliament show their Identity Cards - it is not a visiting card but it is the Identity Cards The police Officers should definitely export them and see that they are properly brought to the House. I am sorry if that kind of inconvenience has been caused. *(Interruptions)*

SHRI LOKANATH CHOUDHURY: I was detained for two hours. There was utter confusion.

[Translation]

SHRI MOHAMMAD ALI ASHRAF FATMI: The condition of the Delhiites is pitiable. Delhi has been sealed completely. Nobody can go even to hospital, railway station or Airport. Public life has been disturbed.

SHRI HARI KISHORE SINGH: Ask Shri Rangayya Naidu as to what happened with him.

[English]

SHRI S.B. CHAVAN: Sir, this is the Bulletin issued by the Lok Sabha Secretariat. This is of 24th February, 1993. It has been mentioned:

"Honourable Members are requested kindly-

I. To have parking labels prominently displayed on their vehicles travelling to parliament House.

II. To carry their identify cards with them; and

III. Not to bring along any persons without visitors pass on their vehicles.

This is to avoid inconvenience to honourable members." (*Interruptions*)

SHRI SRIKANTA JENA (Cuttack): We have strictly followed that. In spite of that we faced difficulties. (*Interruptions*)

SHRI NITISH KUMAR (Barh): We have got that. But we faced difficulties. (*Interruptions*)

[Translation]

Mr. Deputy Speaker, Sir, I want to submit one more point. We have faced so much inconvenience in coming to parliament. Moreover, about 40 or 50 persons are staying at the residence of each M.P. who have come from their constituencies but due to this rally they are not able to come out of the houses and the MPs have to provide them food, tea etc. In the light of these difficulties caused to MPs by Government's undeclared curfew, whether you are going to giving an additional grant to MPs for that.

[English]

KUMARI MAMTA BANERJEE (Calcutta South): On behalf of MPs I say that we have got the red car parking label. That is true. We have received Lok Sabha bulletin. It is also true. But some police officers are harassing the MPs like anything. I would like to request the Home Minister that he should investigate the matter and enquire as to who are the police officers who are doing that. In spite of having red car parking label, in spite of having identity cards, they have refused to allow even the Ministers. I think, it is a very serious matter. The House should condemn them. The Home Minister should enquire this matter and he should protect the interests of the MPs. (*Interruptions*)

SHRI HARIBHAI PATEL (Porbandar): I support this.

SHRI S.B. CHAVAN: I will look into the matter and try to find out whether anything has happened. (*Interruptions*)

SHRI LOKANATH CHOUDHURY: Some MPs are still standing outside. Unfortunately, those MPs are being pushed by the police. They are saying that unless they go by that way, they will never retreat. I submit to the Home Minister to make some arrangement to bring them to the House. That is the only submission I want to make to the House. He should instruct the police to bring them back.

[Translation]

SHRI MOHAMMAD ALI ASHRAF FATMI: Mr. Deputy Speaker, Sir, this issue is not confined to the Members of Parliament alone. I want to submit only one thing that such an atmosphere is being created in Delhi as nobody can move from one place to the other. Nobody can go to the railway stations nor to market nor to airport nor to bring food-items. It is all right to stop those on whom restriction has been imposed but 85 to 90

lakh people living in Delhi are not being allowed to come out of their houses. All this is happening to all of us. We are lodging protest against it..(Interruptions)

[English]

SHRI E. AHAMED (Manjeri): Today the situation is such that the Government may also have to find some difficulty. Today is the only day when we have that the governance of the Government is there. Today is the only day people also have felt that there is the governance of the Government in this country. There may be some difficulty. I do not deny that. There may be officers also who may be purposely trying to create inconvenience to the Members with some ulterior motive. That may be looked into. The Government also is put to a difficult position when the major opposition party has declared a sort of undeclared war against the Government. Whatever happens to the members, the hon. Minister may look into it.

[Translation]

SHRI SURYA NARAYAN YADAV(Saharsa): Mr. Deputy Speaker, Sir, today the inconvenience caused to hon. Members in reaching here is being discussed here. But I want to draw your attention to a previous occurrence. The day when an incident took place in Ayodhya and Masjid was pulled down we had told that the Government was inefficient. But if the rally is held here today and if people enter the Jama Masjid of Delhi, it would be quite difficult to prevent them. When I came and displayed my pass, nobody stopped me and caused no obstacle. If some inconvenience has been caused to some hon. Members, it is regrettable. The Government is responsible for all this. Problems do arise in doing any work. During the Government of my party such problems did arise. We also adopted

such measures. Therefore, it is not good to lower the dignity of Lok Sabha by raising such issues here. (Interruptions)

SHRIAMTI SAROJDUBEY (Allahabad): Mr. Deputy Speaker, Sir, we were three M.Ps together, we were harassed. The people from my constituency staying in my house cannot even peep through door.. (Interruptions) Why was it done? On the 6th December, it was the same Government. Why did it not take these preventive measure on that day? Had it done so on that day, the situation would not have arisen today. It is the same police and the same Government, but the Government had kept mum on that day and today this very Government does not hesitate to scare M.Ps at the gun point.

12. 35 hrs

STATUTORY RESOLUTION RE.
CONTINUANCE OF PROCLAMATION IN
RELATION TO THE STATE OF JAMMU
AND KASHMIR - Contd

[English]

SHRI INDER JIT (Darjeeling): Mr. Deputy Speaker, Sir, I rise to support the Statutory Resolution moved by the Home Minister recommending that the President's Rule be extended by a further period of six months, with effect from the 3rd of March, 1993.

Sir, the Resolution deals with a very important subject. However, I regret to say that the time allotted for this discussion is wholly inadequate. One and a half hours are just not enough for this very important subject and I would strongly urge that the time be extended if possible.

Mr. Deputy Speaker, Sir, it is a pity that we have to extend the President's Rule for a further period of six months, However, there is no alternative to extension of President's